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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 794/93.

Between:

Date of Order: 13-7-1993.

Abdulla

Applicant.

and

Karimnagar, Karimnagar Dist.

2. The Postmaster General, Hyderabad Region, Hyderabad.

.. Respondents.

For the Applicant: Ms. P.Vimala Devi, Advocate

For the Respondents: Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

AND

THE HON'BLE MR.P.T.TIRUVENGADAM : MEMBER(ADMN)

The Tribunal made the following Order:-

Issue notice before admission. Post on 24.8.1993.
For counter in the meanwhile.

Status-quo in regard to applicant until further
orders.

Deputy Registrar (J)

To

1. The Superintendent of Post Offices, Karimnagar, Karimnagar Dist.
2. The Postmaster General, Hyderabad Region, Hyderabad.
3. One copy to Ms. P.Vimala Devi, Advocate, 3-2-706 & 707, Kachiguda, Hyd.
4. One copy to Mr.v.Bhimanna, Addl.CGSC.CAT.Hyd.
5. One spare copy.

pvm

8.14.93
7.7.93

IN
C

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CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
✓ HYDERABAD BENCH AT HYDERABAD

✓
THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (J)

AND

✓
THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 13-7-1993

ORDER/JUDGMENT:

M.A. /R.A./ C.A. No.

in

O.A.No. 794/93.

T.A.No. (w.p.)

~~Admitted and~~ Interim directions
issued

Allowed

post on 21/8/93

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/ Ordered

No order as to costs

Central Administrative Tribunal

DESPATCH

21 JUL 1993

HYDERABAD BENCH

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